

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066
CUSTOMS APPEAL BRANCH**

Dated: 08/09/2016

To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. AD/A/53375/2016-CU[DB] dated 02/09/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 9C of the Customs Tariff Act, 1975.



Deputy/Asstt. Registrar (CUSTOMS Appeal Branch)

Application	Appeal	Name and Address of Appellant
1	AD/COD/50753/2016 AD/51318/2016	BRADKEN INDIA PVT LTD NO.10/1, 13TH STREET NANDANAM EXTN, NANDANAM CHENNAI TAMIL NADU-600035

**Name and Address of
Respondent**

2

Designated Authority-DESIGNATED
AUTHORITY DIRECTORATE
GENERAL OF ANTI-DUMPING AND
ALLIED DUTIES
1. Department Of commerce, Jeevan Tara
Building, 4Th Floor, 5, Parliament Street
NEW DELHI 110001, 2. UNION OF
INDIA MINISTRY OF FINANCE
SECRETARY - REVENUE
GOVERNMENT OF INDIA NORTH
BLOCK, NEW DELHI.

Copy To

3 Advocate(s) / Consultant(s):

Rajesh Sharma (Advocate)
TPM CONSULTANTS, K-3/A
SAKET,
NEW DELHI-110017

4 Additional Party's Name & Address :

GOVERNMENT OF CHINA
50/D SHAJNTIPATH,
CHANAKYAPURI, NEW
DELHI-1100021

**ZHEJIANG JIALI WIND
POWER TECHNOLOGY
CO LTD**
YOUYI VILLAGE, GUALI
TOWN, XIAOSHAN,
DISTRICT, HANGZHOU
CITY, ZHEJIANG
PROVINCE-311241

PATEL ALLOY STEEL
PHASE-II, G.I.D.C. VATVA,
AHMADABAD-382445

INOX WIND LTD
PLOT NO. 17, SECTOR 16 A,
NOIDA 201301 (UP)

**G E INDIA INDUSTRIAL
PVT LTD**
PLOT NO. 42/1 & 45/14
ELECTRONIC CITY-PHASE-
II BANGLORE-560100

**PIONEER WINCON PVT
LTD**
NO. 30/1A, HARRINGTON
CHAMBERS, B BLOCK,
2ND FLOOR, ABDUL
RAZAQ 1ST STREET,
SAIDAPET, CHENNAI-
600015

**INDIAN WIND TURBINE
MANUFACTURERS
ASSOCIATION**
11/6, GROUND FLOOR,
KARPAGAM GARDENS,
1ST MAIN ROAD, ADYAR,
CHENNAI 600020

5 B Association, CESTAT, Delhi

6 Director Publications, Customs, Excise. I.P. Estate, Delhi

7 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, Opp. ICICI Bank of Defence colony New Delhi-3

8 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

9 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

10 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

11 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

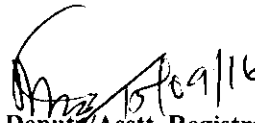
12 TaxIndiaOnline.com Pvt. Ltd., B-XI/8183, Vasant Kunj, New Delhi - 110070

13 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad – 38

14 The ICFAI society , 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

15 MS Knowlegde Processing Pvt. Ltd.(Taxmanagementindia.com),FF-19, 1st Floor,Cross River Mall,CBD Ground,Near Karkardooma Court,Delhi-110032

16 C.D.R. 17 Office Copy 18 Guard File


Deputy/Asstt. Registrar(CUSTOMS Appeal Branch)

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

West Block No.2, R.K.Puram, New Delhi

COURT-I

Date of hearing/decision: 2.9.2016

Condonation Application No.50753 of 2016 and Anti-Dumping Appeal No.51318 of 2016

Arising out of the Final Findings F.No.17/6/2013 DGAD dated 27.11.2015 passed by the Designated Authority and Customs Notification No.1/2016-Customs (CVD) dated 19.1.2016 passed by the Ministry of Finance, Department of Revenue.

M/s Bradken India Pvt. Ltd. ... Appellants

Vs.

Designated Authority,
Directorate General of Anti-Dumping and
Allied Duties/Ministry of Finance .. Respondent

Appearance:

Present Ms. Reena Khair, Shri Rajesh Sharma, Ms. Rita Jha, Richa Sharma, Ms. Shreya Dahiya, Advocates with Ms. Astha Gupta, C.A. for the appellants
Present Shri Amit Singh, Advocate for the Designated Authority, Ministry of Commerce
Present Shri Govind Dixit, A.R. for the Revenue
Present Shri Dhruv Gupta with Shri Ankur Sharma, Advocates for the interested party

Coram: Hon'ble Mr. Justice (Dr.) Satish Chandra, President
Hon'ble Mrs. Archana Wadhwa, Judicial Member
Hon'ble Mr. B. Ravichandran, Technical Member

Final Order No. 53375/2016

Per Justice (Dr.) Satish Chandra:

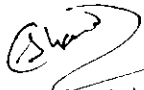
Ms. Reena Khair, Id. Counsel for the appellant seeks permission to withdraw the appeal.

2. Shri Amit Singh, Id. Advocate for the Designated Authority and Shri Govind Dixit, Id. A.R. for Revenue have no objection.



Appeal No.AD/51318/2016

3. In view of the above, the appeal filed by the appellant is dismissed as withdrawn.


(Justice Dr. Satish Chandra)
President


(Archana Wadhwa)
Judicial Member


(B. Ravichandran) 5/9/16
Technical Member

scd/